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15. Anuga Food Fair, Cologne (FRG), October, 12-17, 1985.		4.92	0.30
16. Interstoff-International Trade Fair, for Clothing Textiles, Frankfurt (FRG), October, 28-30, 1985.		4.40	0.13

\*Participation in Tripoli Fair was arranged on a self-financing basis.

#### Statement—II

*Details of Foreign Tours undertaken by Shri Mahammad Yunus, Chairman, Trade Fair Authority of India during 1985 along with expenditure on such tours under various Heads.*

(Amounts in Rs.)

Place of Visit	No. of days	D.A.	Hotel accommodation charges	Entertainment	Conveyance/Contingencies
Kathmandu (Nepal), April, 1985 (He was treated as a State Guest)	3	196.87	He was treated as a State Guest.	915.00	118.96
Japan & U.S.A. (14 April, May 85)	14	6,611.75	51,239.69	1,938.36	10,369.79
Reijing (China) (Nov. 1985)	3	1,341.37	5,658.27	2,388.75	100.00
Paris (France) (Dec. 1985)	4	1,628.10	28,057.27	1,579.50	1,062.28
		9,678.09	84,955.23	6,821.61	11,651.03

**Supply of Ram Material to Weavers for Production of Janata Cloth**

2894. SHRI V. TULSIRAM :  
SHRIMATI KISHORI SINHA :  
SHRI K. PRADHANI :

Will the Minister of TEXTILES be pleased to state :

(a) whether Government propose to supply raw material to the weavers for

production of Janata cloth at prices assumed in the costing;

(b) if so, the extent to which the poor weavers will be benefited and safeguarded against fluctuations in prices and middlemen;

(c) the names of States where this scheme will be introduced;

(d) whether any item other than 'dhoti'

and 'sari' will be produced as Janata cloth; and

(e) the steps taken to popularise Janata cloth among the masses and fixing lower price than that prevailing in the market ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) No such scheme has been approved by the Government.

(b) Does not arise.

(c) Does not arise.

(d) Long cloth and shirting have been introduced under the Janata cloth scheme, w.e.f., May, 1984. Besides, certain tribal items have also been introduced.

(e) Detailed guidelines have been issued to the State Governments for implementing Janata cloth scheme, which include measures for popularising Janata cloth among the masses. The Janata cloth scheme has been evolved with a view to provide cheap cloth to the weaker sections and hence a subsidy of Rs. 2 per square metre on all Janata products is allowed in order to make the selling price cheaper than the cost of production.

**Relief to Consumers Due to Duty Relief Extended by Government to Textile Industry**

2895. SHRI V. TULSIRAM :

DR. B.L. SHAILESH :

Will the Minister of TEXTILES be pleased to state :

(a) whether Government have taken a decision to pass on duty relief to consumers which were extended by Government to the Textile industry;

(b) if so, the details of benefits the consumers will be availing of as a result thereof; and

(c) the extent to which such a decision

will be beneficial to the Textile industry, the weavers and the consumers ?

THE MINISTER OF STATE OF MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) to (c). As envisaged in the textile policy announced by the Government in June, 1985, Government have extended certain duty concessions for the benefit of textile industry. These concessions coupled with several other measures taken by Government have given the right direction to the textile industry so far. The price situation of textile items has also been generally satisfactory during the year 1985-86. Government is keeping a constant watch on the situation.

**Proposal for Opening of More Stock Exchanges**

2896. SHRIMATI KISHORI SINHA :  
SHRI SRIKANTA DATTA

NARASIMHARAJA WADIYAR :

SHRI K. PRADHANI :

Will the Minister of FINANCE be pleased to state :

(a) whether Government are considering opening of more Stock Exchanges particularly to mobilise rural savings;

(b) if so, the number of new Stock Exchanges proposed to be set up; and

(c) the names of the places where these new Stock Exchanges are proposed to be set up ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Stock Exchanges are established by individuals associations etc., who submit formal application to the Government for recognition of the proposed Stock Exchange under Section 3 of the Securities Contracts (Regulation) Act, 1956.

(b) and (c). Government have received a number of applications/Proposals for setting up of new Stock Exchanges in Jaipur, Patna, Rajkot, Chandigarh, Coimbatore, Bhubaneswar, etc.